MOTION FOR ELECTION TO THE COURT OF THE ALIGARH MUSLIM UNIVERSITY

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): Sir, I move the following Motion:

"That in pursuance of item (xxiv) of clause (1) read with clause (2) of Statute 14 of the Statutes of the Aligarh Muslim University appended to the Aligarh Muslim University (Amendment) Act, 1981, in terms of Section 28 thereof, this House do proceed to elect, in such manner as the Chairman may direct, one Member from amongst the Members of the House to be a member of the Court of the Aligarh Muslim University in the vacancy that will arise on the 9th August, 2009 due to the expiry of the term of Shri Moinul Hassan as a member of the Court.

The question was put and the motion was adopted.

MR. DEPUTY CHAIRMAN: Hon. Members, today, we are taking up Calling Attention. A large number of Members have given notice about the reported humiliation of the former President, Shri A.P.J. Abdul Kalam at the Indira Gandhi International Airport, in view of the importance of the subject, as an exception, we are taking it up as a Zero Hour submission. No other Zero Hour submission will be allowed. After that, we will take up the Calling Attention.

MATTER RAISED WITH THE PERMISSION

Reported Humiliation of the former President, Dr. APJ Abdul Kalam at Indira Gandhi International Airport

श्री प्रभात झा (मध्य प्रदेश) : उपसभापित महोदय, दिल्ली के इंदिरा गांधी अंतर्राष्ट्रीय एयरपोर्ट पर भारत के पूर्व राष्ट्रपित के साथ कुछ दिनों पूर्व जो घटना घटी है, उससे लगता है कि यह व्यक्ति का अपमान नहीं हुआ है, यह भारत का अपमान हुआ है, भारत की इज्जत के साथ खिलवाड़ किया गया है। यह अमरीका में नहीं हुआ है, यह भारत की घरती पर हुआ है। अब्दुल कलाम जी अपनी सरकारी यात्रा पर कांटिनेंटल एयरलाइंस की फ्लाइट से जा रहे थे। जिसकी संख्या CO 083 थी। वे नेवार्क के लिए जा रहे थे। वे आम यात्रियों की तरह लाइन में खड़े थे। उनके प्रोटोकॉल ऑफिसर ने उस अमेरिकी अधिकारी को भी कहा कि वे पूर्व राष्ट्रपित हैं और सारे प्रोटोकॉल के तहत इनकी जाँच नहीं की जा सकती। ...(व्यवधान)... लेकिन मैं यह बताना चाहता हूँ कि ...(व्यवधान)...

SHRI BALBIR PUNJ (Orissa): This is not fair, Sir. ... (Interruptions)... The External Affairs Minister can stay. ... (Interruptions)...

SHRI M. VENKAIAH NAIDU (Karnataka): He can stay back for a while, Sir. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: It is not related to the Ministry of External Affairs It is the Home Ministry. ... (Interruptions)... The Government is there. (Interruptions)... It is the Home